

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3446

ANSWERED ON:16.03.2011

PARENT CARE LEAVE

Nahata Smt. P. Jaya Prada; Shekhar Shri Neeraj; Singh Shri Yashvir

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to introduce any legislation for grant of parent-care leave to central Government employees whose parents are senior citizens, so as to enable them to look after their aged parents;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) & (b): No, Madam. The Central Government is not proposing to introduce any legislation for grant of parent-care leave to Central Government employees whose parents are Senior citizens.

(c): The Central Government employees are already entitled to various kinds of leave which can be availed for appropriate purpose.